like Toilet, drinking water, snack bar, telephone, first-aid, rest rooms, etc. along the National Highways for facilitating long distance travel by road. Provision of a petrol/diesel retail outlet at such locations, subject to observance of certain conditions, was also a part of the Scheme. However, owing to the increasing interest of the enterpreneurs only in developing retail outlets, the Scheme of committing retail outlet has since been discontinued. However, enterpreneurs on a Letter of Intent from MOST, can set up other facilities.

As a part of the earlier Scheme, a Letter of Intent has been issued by the MOST of an enterpreneur to develop Passenger Oriented Wayside Amenities at Narketpally on NH-9, District Hyderabad (Andhra Pradesh).

(c) to (e) Development of rest areas along the Highways does not fall under the activities of the oil marketing companies. They are primarily concerned with development of retail outlets along the road side as per the established procedure. Retail Outlet dealers are required to provide basic facilities like toilet, drinking water, first-aid, telephone, free air, etc. at their outlets. These facilities are, by and large, being provided by them.

Kelkar Committee Report on the Oil Industry

700. DR. B.B. DUTTA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Committee headed by Mr. Vijay Kelkar on strategic planning and restructuring of oil industry, has submitted its report:
- (b) if so, the recommendations made by the Committee on oil sector reforms; and
- (c) the decision taken by Government on the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) Yes, Sir. The report of

"Strategic Planning Group" for restructuring of the National Oil Industry is being examined by the Government.

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Targets for crude oil production

701. SHRI PREM CHAND GUPTA: PROF. NAUNIHAL SINGH:

Will the PRIME MINISTER be pleased to

- (a) the targets set for crude oil production during the last three years;
- (b) how far they have been realised the percentage of decline, if any, in oil production and the reasons therefor;
- (c) the targeted crude oil production at the end of the Eighth Five Year Plan period and the likely achievement;
- (d) whether Government have scaled down crude oil targets for the Ninth Five Year Plan; and
- (e) the expected oil import bill as compared the budget proposals, in view of the rising petroleum prices?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) The targets and actual production of crude oil during the last three years was as under:—

(figs, in MMT)

	Target	Achieve	% of
		mont	1 1.
		ment	of
			production
			Vsthe
			targets
1993-94	27.17	27.026	0.53%
1994-95	32.29	32.240	0.16%
1995-96	36.296	35.185	3.07%

The reasons for shortfall in production target were—

(i) Reduction in anticipated production from the major fields of BRBC especially Bombay High and Neelam, due to unexpected reservoir behaviour, not in conformity with earlier predictions.

- (ii) Oil fields entering the natural declining phase.
- (iii) Reduced production from joint venture projects.
- (iv) Constraints in operating conditions on account of law and order problems and insurgency in NE region.
 - (v) Stoppage of work in Nagaland.
- (vi) Frequent power shutdown in western & Eastern Region affected artificial lift operations.
- (c) The crude oil production during the year 1996-97 is estimated to be about 33.624 MMT against the original target of 36.312 MMT.
- (d) The crude oil production targets for the 9th Plan have not been firmed up.
- (e) The oil import bill depends on the over-all consumption, indigenous production & prices of crude oil and petroleum products prevailing in international market from time to time.

Promotion of Rural Housing

- 702. SHRI BHAGABAN MAJHI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:
- (a) whether Government have any proposal to promote rural housing; and
- (b) if so, the schemes under which housing facilities are proposed to be promoted during the 9th Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRA PRASAD VARMA): (a) Yes Sir. The Indira Awas Yojana is presently under implementation in all the States and UTs:

(c) The Schemes under rural housing for the 9th Plan are under consideration of the Government.

Passenger amenities on National High-way-5 in Andhra Pradesh

- SHRI YERRA NARAYANA-SWAMY: Will the PRIME MINISTER be pleased to state:
- (a) whether any model rest areas would be set up by oil companies on National Highway No. 5 in Andhra Pradesh;
- (b) whether it is a fact that no innovative steps have been taken by the oil companies to improve passenger amenities in West Godavari district in Andhra Pradesh along National Highway No. 5;
- (c) whether it is a fact that no phone or other facilities are made available by outlets of oil companies in the district; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI T.R. BAALU): (a) and (b) Presently the oil companies have no proposal to develop a retail outlet with model rest areas on NH-5 in Andhra Pradesh.

(c) and (d) No, Sir. The retail outlet dealers including those in West Godawari Distt, of Andhra Pradesh are required to provide certain minimum facilities like free air, drinking water, telephone, etc. at their retail outlet. These facilities are reportedly available at most of the ROs in West Godawari Distt.

Benefits of Research Work of CSIR to the **Industry**

704. SHRI VEDPRAKASH P. GOYAL: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Council of Scientific